



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05 January, 2023

**NOTICE**

Please take notice that the following matter listed on 05.01.2023 in the Court-IV will not be taken up. The next date will be notified later.

| S. No. | Case No.  | Name of the parties                                    | Counsel for Appellants | Counsel for Respondents              |
|--------|---|--|------------------------|--------------------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 873 of<br>2022<br><br>(PH) | YES Bank Ltd.<br><br>Vs.<br><br>Jaypee Healthcare Ltd. | Shardul S. Shroff      | Divyanshu Gupta<br><br>Anirudh Singh |

By order of Hon'ble Chairperson

-Sd/-

Registrar